

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 104, 105 & 106 of 2012

Dated : 18th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Company Ltd. Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand &
Ms. Awantika Manohar**

**Counsel for the Respondent(s): Mr. Buddy Ranganadhan &
Ms. Richa Bharadwaja for MERC.**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **13th and 14th March, 2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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